

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.04.2025

ORDER NO. 81 of 2025

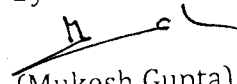
Hon'ble President is pleased to partially modify the roster order no. 43 of 2025 for **CESTAT, Mumbai** from **14.04.2025** to **17.04.2025** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|--|--|------------------------------|
| from 14.04.2025 to 17.04.2025 | Mr. P. K. Choudhary, Hon'ble Member (Judicial) | Single Member Bench matters. |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai/O/o Commissioner, Mumbai/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar